

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :09/07/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u>				
<u>PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 11.05 A.M.</u>				
1	SEBI Appeal	396/2018	Rajeev Bhanot Vs. SEBI	Somasekhar S., Adv - i/b Joby Mathew Associates M.Doctor,Sr. Adv.- i/b The Law Point
			Misc. Application/0000337/2018	
Alw	SEBI Appeal	405/2018	Mr. Vijay Sharma Vs. SEBI	Joby Mathew,Adv. i/b Joby Mathew and Associates Anubhav Ghosh,Adv. i/b The Law Point
			Misc. Application/0000360/2018	
Alw	SEBI Appeal	562/2019	Mrs. Shruti Sharma Vs. SEBI	Joby Mathew,Adv. i/b Joby Mathew and Associates Anubhav Ghosh,Adv. i/b The Law Point
			Misc. Application/0000525/2019	
2	SEBI Appeal	442/2021	OSIANS - CONNOISSEURS OF ART PRIVATE LIMITED Vs. SEBI	Nishith Desai Associates
			Misc. Application/0000760/2021 Misc. Application/0000761/2021 Misc. Application/0000762/2021	
3	SEBI Appeal	153/2019	Amit Kumar Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP

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4 _{lw}	SEBI Appeal	154/2019	Nupur Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
4 _{lw}	SEBI Appeal	155/2019	Anuj Kumar Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
4 _{lw}	SEBI Appeal	156/2019	Smita Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
4 _{lw}	SEBI Appeal	157/2019	Radha Rani Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
4 _{lw}	SEBI Appeal	158/2019	Amit Kumar Agarwal HUF Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
4	SEBI Appeal	230/2020	Choice Equity Broking Pvt. Ltd. Vs. NSEIL	MINDSPRIGHT LEGAL MANILAL KHER AMBALAL

ADMISSION-COURTCODE-RECONSIDEREDCOMPLAINT-11.10AM

5	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates
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-ADMISSION-COURT CODE-ISO-AT11.15A.M.

6	SEBI Appeal	11/2021	SCAN STEELS LIMITED Vs. SEBI	JURIS LINK Advocates
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<u>-ADMISSION-COURTCODE-COMPLAINT-AT-11.17 A.M.</u>				
7.	SEBI Appeal	13/2021	MR. PAWAN KUMAR SARAF Vs. SEBI AND ORS.	JURIS LINK Advocates Nariman Point
<u>-ADMISSION-COURT CODE-AMENDEDSCN-AT11.20A.M.</u>				
8.	SEBI Appeal	312/2021	Chanda Kochhar Vs. SEBI	RASHMIKANT AND PARTNERS ELP
Sub Matter(Disposed) : Misc. Application/0000570/2021				
<u>-ADMISSION-COURTCODE-SOMAGDR-AT-11.25A.M.</u>				
9.	Misc. Application	674/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000461/2021)				
10.	Misc. Application	731/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate
(Main Matter Number :SEBI Appeal/0000462/2021)				
11.	Misc. Application	768/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000463/2021)				
	SEBI Appeal	461/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
Sub Matter : Misc. Application/0000674/2021				
	SEBI Appeal	462/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate
Sub Matter : Misc. Application/0000731/2021				
	SEBI Appeal	463/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
Sub Matter : Misc. Application/0000768/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>ADMISSION-COURTCODE-PRICEMANIPULATION-11.30P.M</u>				
12	SEBI Appeal	464/2021	JOHAR PAL SINGH Vs. SEBI	MR.ROHIT MANGSULE ADVOCATE DILIP
Sub Matter :		Misc. Application/0000797/2021		
13	SEBI Appeal	465/2021	JOHAR PAL SINGH Vs. SEBI	MR.ROHIT MANGSULE ADVOCATE DILIP
Sub Matter :		Misc. Application/0000798/2021		
	Misc. Application	797/2021	JOHAR PAL SINGH Vs. SEBI	MR.ROHIT MANGSULE ADVOCATE DILIP
(Main Matter Number :SEBI Appeal/0000464/2021)				
	Misc. Application	798/2021	JOHAR PAL SINGH Vs. SEBI	MR.ROHIT MANGSULE ADVOCATE DILIP
(Main Matter Number :SEBI Appeal/0000465/2021)				
<u>MA HEARING-COURTCODE-MAMODIFICATION-AT11.35 AM</u>				
14	Misc. Application	605/2019	JM Financial Asset Reconstruction Co. Ltd. Vs. Securities and Exchange Board of India and Ors.	Khaitan and Co K. Ashar and Co. M/s. Veritas Legal
(Main Matter Number :SEBI Appeal/0000357/2019)				
14	Misc. Application	606/2019	JM Financial Asset Reconstruction Co. Ltd. Vs. Securities and Exchange Board of India and Ors	Khaitan and Co K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000460/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>PARTHEARD-COURTCODE-PRICERISEWTM-11.40A.M.</u>				
15	SEBI Appeal	116/2019	Mr. Paresh Chamanlal Doshi Vs. SEBI	N.S. Udeshi, Advocate Pradeep Sancheti, Sr. Adv. i/b ELP
Sub Matter :		Misc. Application/0000170/2019		
Alw	SEBI Appeal	117/2019	Mr. Jagdish Gordhandas Ved Vs. SEBI	N.S. Udeshi, Advocate Pradeep Sancheti, Sr. Adv. i/b ELP
Sub Matter :		Misc. Application/0000172/2019		
Q	Misc. Application	170/2019	Paresh C. Doshi Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000116/2019)				
Q	Misc. Application	172/2019	Jagdish Gordhandas Ved Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000117/2019)				
Alw	SEBI Appeal	125/2019	Mr. Manish Kanakshi Asher Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000190/2019		
Alw	SEBI Appeal	126/2019	Bhavna Manish Asher Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000191/2019		
Alw	SEBI Appeal	127/2019	Mr. Ashwin Prabhudas Ruparel Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000192/2019		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/w	SEBI Appeal	128/2019	Mr. Pradeep Syamsunder Swain Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
A/w	SEBI Appeal	129/2019	Shailesh Muraj Ved Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000194/2019		
A/w	SEBI Appeal	130/2019	Mr. Bhavik M. Vaza Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000195/2019		
A/w	SEBI Appeal	131/2019	Mr. Haresh Lalitbhai Tejani Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000196/2019		
A/w	SEBI Appeal	132/2019	Mr. Hemanshu P. Mehta Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000197/2019		
Q	Misc. Application	190/2019	Manish Kanakshi Ashar Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000125/2019)				
Q	Misc. Application	191/2019	Bhavna Manish Ashar Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000126/2019)				
Q	Misc. Application	192/2019	Ashwin Prabhudas Ruparel Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000127/2019)				

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8	Misc. Application	193/2019	Pradeep Syamsunder Swain Vs. SEBI	
8	Misc. Application	194/2019	Shailesh Mulraj Ved Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000129/2019)				
8	Misc. Application	195/2019	Bhavik Amrutlal Vaza Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000130/2019)				
8	Misc. Application	196/2019	Haresh L Tejani Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000131/2019)				
8	Misc. Application	197/2019	Himanshu Pravinchandra Mehta Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000132/2019)				
8	Misc. Application	219/2019	Baldevsinh Vijaysinh Zala Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000150/2019)				
A\W	SEBI Appeal	150/2019	Mr. Baldevsinh Vijaysinh Zala Vs. SEBI	Rinku Valanju,Adv. i/b R.V. Legal Abhiraj Arora, Advocate- i/b ELP
Sub Matter :		Misc. Application/0000219/2019		
Sub Matter :		Misc. Application/0000150/2021		
A\W	SEBI Appeal	226/2019	Ms. Sonal Kanaksingh Ashar Vs. SEBI	Rinku Valanju,Advocate i/b R.V. Legal Abhiraj Arora, Advocate- i/b ELP
Sub Matter :		Misc. Application/0000284/2019		
8	Misc. Application	284/2019	Sonal Kanaksingh Ashar Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000226/2019)				

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Alw	SEBI Appeal	133/2020	Amrut Dredging and Shipping Ltd. Vs. SEBI	Mr. J. J. Bhatt, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0000130/2020		
&	Misc. Application	150/2021	Baldevsinh Vijaysinh Zala Vs. SEBI	R V Legal ELP
(Main Matter Number :		SEBI Appeal/0000150/2019)		
&	Misc. Application	130/2020	Amrut Dredging and Shipping Ltd. Vs. SEBI	
(Main Matter Number :		SEBI Appeal/0000133/2020)		
<u>-ADMISSION-COURTCODE-PRICERISE AO APPEALS-</u>				
Alw	Misc. Application	641/2021	MR. BALDEVSIH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
(Main Matter Number :		SEBI Appeal/0000450/2021)		
&	Misc. Application	642/2021	MR. BALDEVSIH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
(Main Matter Number :		SEBI Appeal/0000450/2021)		
&	Misc. Application	643/2021	MR. BALDEVSIH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
(Main Matter Number :		SEBI Appeal/0000450/2021)		
&	Misc. Application	644/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
(Main Matter Number :		SEBI Appeal/0000451/2021)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
§	Misc. Application	645/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI (Main Matter Number :SEBI Appeal/0000451/2021)	LEGAL PANACEA
§	Misc. Application	646/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI (Main Matter Number :SEBI Appeal/0000451/2021)	LEGAL PANACEA
§	Misc. Application	647/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
§	Misc. Application	648/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
§	Misc. Application	649/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
§	Misc. Application	650/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
§	Misc. Application	651/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
§	Misc. Application	652/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	Misc. Application	653/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA
6	Misc. Application	654/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA
7	Misc. Application	655/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA
8	Misc. Application	656/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
9	Misc. Application	657/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
10	Misc. Application	658/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
11	Misc. Application	659/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
12	Misc. Application	660/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	Misc. Application	661/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
8	Misc. Application	662/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA
8	Misc. Application	663/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA
8	Misc. Application	664/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA
A/w	SEBI Appeal	450/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI Sub Matter : Misc. Application/0000641/2021 Sub Matter : Misc. Application/0000642/2021 Sub Matter : Misc. Application/0000643/2021	Ms.Hetal Joshi Advocate
A/w	SEBI Appeal	451/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI Sub Matter : Misc. Application/0000644/2021 Sub Matter : Misc. Application/0000645/2021 Sub Matter : Misc. Application/0000646/2021	LEGAL PANACEA
A/w	SEBI Appeal	452/2021	MR. SHAILESH MULRAJ VED Vs. SEBI Sub Matter : Misc. Application/0000647/2021 Sub Matter : Misc. Application/0000648/2021 Sub Matter : Misc. Application/0000649/2021	LEGAL PANACEA

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A/w SEBI Appeal	453/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI	LEGAL PANACEA
Sub Matter :	Misc. Application/0000650/2021		
Sub Matter :	Misc. Application/0000651/2021		
Sub Matter :	Misc. Application/0000652/2021		
A/w SEBI Appeal	454/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI	LEGAL PANACEA
Sub Matter :	Misc. Application/0000653/2021		
Sub Matter :	Misc. Application/0000654/2021		
Sub Matter :	Misc. Application/0000655/2021		
A/w SEBI Appeal	455/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI	LEGAL PANACEA
Sub Matter :	Misc. Application/0000656/2021		
Sub Matter :	Misc. Application/0000657/2021		
Sub Matter :	Misc. Application/0000658/2021		
A/w SEBI Appeal	456/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI	LEGAL PANACEA
Sub Matter :	Misc. Application/0000659/2021		
Sub Matter :	Misc. Application/0000660/2021		
Sub Matter :	Misc. Application/0000661/2021		
A/w SEBI Appeal	457/2021	MR. HEMANSHU P. MEHTA Vs. SEBI	LEGAL PANACEA
Sub Matter :	Misc. Application/0000662/2021		
Sub Matter :	Misc. Application/0000663/2021		
Sub Matter :	Misc. Application/0000664/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>DISPOSAL-COURTCODE-MINISCULETRADES-11.55A.M.</u>				
16	SEBI Appeal	424/2019	Giraj Kumar Gupta HUF Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
Sub Matter :		Misc. Application/0000516/2019		
Alw	SEBI Appeal	425/2019	Rajeev Kumar Gupta Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
Sub Matter :		Misc. Application/0000517/2019		
Alw	SEBI Appeal	426/2019	Girraj Kumar Jagdish Prasad Gupta Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
Sub Matter :		Misc. Application/0000518/2019		
Alw	SEBI Appeal	427/2019	Neetu Gupta Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
Sub Matter :		Misc. Application/0000519/2019		
5	Misc. Application	516/2019	Girraj Kumar Gupta HUF Vs. SEBI	Legal Orbit Advocates and Consultants MDP and Partners
(Main Matter Number :SEBI Appeal/0000424/2019)				
5	Misc. Application	517/2019	Rajeev Kumar Gupta Vs. SEBI	Legal Orbit Advocates and Consultants MDP and Partners
(Main Matter Number :SEBI Appeal/0000425/2019)				
5	Misc. Application	518/2019	Girraj Kumar Jagdish Prasad Gupta Vs. SEBI	Legal Orbit Advocates and Consultants MDP and Partners
(Main Matter Number :SEBI Appeal/0000426/2019)				

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5	Misc. Application	519/2019	Neetu Gupta Vs. SEBI	Legal Orbit Advocates and Consultants MDP and Partners
(Main Matter Number :SEBI Appeal/0000427/2019)				
Alw	SEBI Appeal	517/2019	B.G. Freight Shoppe India P. Ltd. Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000559/2019		
Alw	SEBI Appeal	518/2019	All Time Buildtech Private Ltd. Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000560/2019		
5	Misc. Application	559/2019	B G Freight Shoppe India P. Ltd. Vs. SEBI	R V Legal MDP and Partners
(Main Matter Number :SEBI Appeal/0000517/2019)				
5	Misc. Application	560/2019	All Time Buildtech Private Limited Vs. SEBI	R V Legal MDP and Partners
(Main Matter Number :SEBI Appeal/0000518/2019)				
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17	Misc. Application	426/2020	RAJENDRA AGRAWAL Vs. SEBI	Advocate J.M. Bhalgat
(Main Matter Number :SEBI Appeal/0000552/2019)				
Alw	SEBI Appeal	507/2019	Sanjay Jain Vs. SEBI	Kishor Sathapak, Adv- i/b-Mindspright Legal Mr. Chirag Bavsar, Advoate- i/b MDP
Alw	SEBI Appeal	508/2019	Radha Govind Lashkari and Anr. Vs. SEBI	Kishor Sathapak, Adv- i/b Mindspright Legal Mr. Chirag Bavsar, Advoate- i/b MDP
Alw	SEBI Appeal	509/2019	Sunita Devi Garg Vs. SEBI	Mindspright Legal

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A/w	SEBI Appeal	514/2019	Divya Sushilkumar Shah Vs. SEBI	Parinati Jain, CS,
Sub Matter :		Misc. Application/0000055/2021		
105	SEBI Appeal	515/2019	Mrs. Manju Mutha and Anr. Vs. SEBI	Vikas Bengani, Advocate
A/w	SEBI Appeal	545/2019	Girraj Kishore Agrawal Vs. SEBI	Deepak Dhane, Adv. i/b Profess Law Associates Chirag Bhavsar, Adv. i/b MDP and Partners
A/w	SEBI Appeal	552/2019	Rajendra Aggarwal Vs. SEBI	J M Bhalgat, Advocate
Sub Matter :		Misc. Application/0000426/2020		
⊗	Misc. Application	427/2020	DHIREN KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
(Main Matter Number :SEBI Appeal/0000607/2019)				
⊗	Misc. Application	545/2020	SHANTI PINTO Vs. SEBI	Corporate Law Chambers India
(Main Matter Number :SEBI Appeal/0000600/2019)				
A/w	SEBI Appeal	600/2019	Shanti Pinto Vs. SEBI	Mr. Vinay Chauhan, Advocate-i/b Corp orateLChambers Chirag Bavsar, advocate- i/b- MDP
Sub Matter :		Misc. Application/0000545/2020		

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Alw	SEBI Appeal	607/2019	DHIREN KAPADIA Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr Vishal Kanade, Advocate - MDP AND Partners
Sub Matter :		Misc. Application/0000427/2020		
Alw	SEBI Appeal	611/2019	Mr. Jayesh Sampat AND Anr. Vs. SEBI	Ms. Rinku Valanju, Advocate Mr. Vishal Kanade, Advocatei/b MDP AND Partners
Alw	SEBI Appeal	612/2019	Glint Infraprojects Pvt. Ltd. Vs. SEBI	Mr. Vinay Chauhan Advocatei/b Ms. Aishwarya Shubha Mr. Kumar Desai, Advocate- i/b MDP and Partners
Alw	SEBI Appeal	30/2020	Dinesh Ghevariya Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter :		Misc. Application/0000423/2020		
☞	Misc. Application	423/2020	DINESH GHEVARIA Vs. SEBI	Adv. Sahebrao W. Buktare
(Main Matter Number :SEBI Appeal/0000030/2020)				
Alw	SEBI Appeal	67/2020	Suresh Chandra Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Kumar Desai, Advocate- i/b MDP and Partners
Sub Matter :		Misc. Application/0000424/2020		
☞	Misc. Application	424/2020	SURESH KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
(Main Matter Number :SEBI Appeal/0000067/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	Misc. Application	425/2020	JIGNESH KUMAR KAPADIA Vs. SEBI (Main Matter Number :SEBI Appeal/0000068/2020)	Adv. Sahebrao W. Buktare
AW	SEBI Appeal	68/2020	Jigneshkumar Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Vishal Kanade, Advocatei/b MDP AND Partners
Sub Matter :		Misc. Application/0000425/2020		
8	Misc. Application	55/2021	DIVYA SUSHILKUMAR SHAH Vs. SEBI (Main Matter Number :SEBI Appeal/0000514/2019)	R V Legal Advocates
<u>-ADM DISPOSAL-COURTCODE-WTMDIL-12.05P.M.</u>				
18	SEBI Appeal	581/2019	Rupesh Kantilal Savla and Ors. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b DMD Advocates A.Arora,Adv. i/b ELP
<u>-ADMISSION DISPOSAL-COURTCODE-ACKOIRDAI-AT12.15 PM.</u>				
19	Misc. Application	10/2020	Acko General Insurance Ltd. Vs. IRDA (Main Matter Number :IRDA Appeal/0000012/2020)	Tuli and Co. K. Ashar and Co
8	Misc. Application	11/2020	Acko General Insurance Ltd. Vs. IRDA (Main Matter Number :IRDA Appeal/0000012/2020)	Tuli and Co. K. Ashar and Co
9	IRDA Appeal	12/2020	Acko General Insurance Ltd. Vs. IRDA Sub Matter : Misc. Application/0000010/2020 Sub Matter : Misc. Application/0000011/2020	Tuli and Co. K. Ashar and Co
<u>-ADM DISPOSAL-COURTCODE-PACOPENOFFER-12.15P.M.</u>				
20	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	Misc. Application	8/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				
9	Misc. Application	22/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000074/2021)				
10	Misc. Application	5000/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000019/2021)				
11	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0005000/2021		
12	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000008/2021		
13	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000022/2021		
14	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
Sub Matter :		Misc. Application/0000563/2021		
15	Misc. Application	563/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
(Main Matter Number :SEBI Appeal/0000308/2021)				
<u>-ADM DISPOSAL-COURTCODE-PACPENALTY-AT12.20P.M.</u>				
16	SEBI Appeal	574/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. ASHAR AND CO,

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Alw	SEBI Appeal	457/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. Ashar and Co.
Alw	SEBI Appeal	125/2021	Utilas Infrastructure Pvt. Ltd. and Ors. Vs. SEBI	Mr. Nidish Gupta, Advocate i/b. K. Ashar and Co.
Alw	SEBI Appeal	126/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000796/2021				
Alw	SEBI Appeal	130/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000200/2021				

-ADMDISPOSAL-COURTCODE-GSMSUSPENSION-AT12.25PM

22	SEBI Appeal	458/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
Sub Matter : Misc. Application/0000534/2020				
	Misc. Application	534/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
(Main Matter Number :SEBI Appeal/0000458/2020)				

-DISPOSAL-COURTCODE-INDEPENDENTDIRECTOR-12.30PM

23	SEBI Appeal	479/2020	MOHANDAS SHENOY ADIGE Vs. SEBI	Mr.Aayush Kothari
(Main Matter Number :Misc. Application/0000791/2021)				
Alw	SEBI Appeal	510/2020	Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari
Sub Matter : Misc. Application/0000791/2021				
Alw	SEBI Appeal	342/2021	Yashovardhan Birla Vs. SEBI	Adv. Shourya Tanay
Sub Matter : Misc. Application/0000795/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Alw	SEBI Appeal	84/2021	UPKAR SINGH KHOLI Vs. SEBI	Ms. Rashi Dalmia
(Main Matter Number :Misc. Application/0000791/2021)				
Alw	SEBI Appeal	509/2020	VENKATESHWARALU NELABHOTLA Vs. SEBI	Ms.Rashi Dalmia
Sub Matter :		Misc. Application/0000792/2021		
Alw	SEBI Appeal	512/2020	Rajesh Sha Vs. SEBI	Ms.Rashi Dalmia
Sub Matter :		Misc. Application/0000793/2021		
Alw	SEBI Appeal	24/2021	Dr. Abhijit Prabhakar Desai Vs. SEBI	Mr. Aditya Bapat, Advocate Mr. Chander Uday Singh, Senior Advocate
Sub Matter :		Misc. Application/0000794/2021		
§	Misc. Application	791/2021	SEBI-Applicant Vs. Anoj Menon, Mohandas Adige, Upkar Singh Kohli	Economic Law Practice
(Main Matter Number :SEBI Appeal/0000510/2020)				
Sub Matter :		SEBI Appeal/0000084/2021		
Sub Matter :		SEBI Appeal/0000479/2020		
§	Misc. Application	792/2021	SEBI-Applicant Vs. VENKATESHWARALU NELABHOTLA	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000509/2020)				
§	Misc. Application	793/2021	SEBI-Applicant Vs. RAJESH SHAH	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000512/2020)				

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24	Misc. Application	794/2021	SEBI-applicant Vs. Dr. Abhijit Desai	Mr. Deepakar Livingston Advocate
(Main Matter Number :SEBI Appeal/0000024/2021)				
25	Misc. Application	795/2021	SEBI-Applicant Vs. YASHOVARDHAN BIRLA	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000342/2021)				

-ADMDISPOSAL-COURTCODE-DISGORERESTRAINPIT-12.35PM

24	SEBI Appeal	49/2021	Quantum Securities Pvt. Ltd. Vs. SEBI	Mr. Rahul Das, Advocate K. Ashar and Co.
	SEBI Appeal	103/2021	Sanjay Dutt Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.
	SEBI Appeal	104/2021	Ms. Prenita Dutt and Ors. Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.

- ADM DISPOSAL-COURTCODE- EXITCIRCULARS-12.40PM

25	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
26	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
<u>-PART HEARD-COURTCODE-TBTIP-AT12.45P.M.</u>				
26	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000777/2021		
4	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :		SEBI Appeal/0000331/2019)		
4	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :		SEBI Appeal/0000333/2019)		
8	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
(Main Matter Number :		SEBI Appeal/0000336/2019)		
Alw	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Alw	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv. i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		
Alw	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap, Sr. Adv. i/b S. Priya Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
Alw	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada, Sr. Adv. i/b The Law Point
&	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				